

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 233 of 2014, IA No. 370 of 2014 &
IA No. 371 of 2014

Dated : 12th December, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Sasan Power Ltd.	... Appellant(s)
Versus	
Central Electricity Regulatory Commission & Ors.	... Respondent(s)

Counsel for the Appellant (s): Mr. J.J. Bhatt, Sr. Adv.
Ms. Lakshmeesh S. Kamath
Ms. Radhika Gautam
Ms. Sadapurna Mukherjee

Counsel for the Respondent(s): Mr. Saurabh Mishra for R-1
Ms. Meghana Aggarwal for R-3
Ms. G. Umapathy
Mr. Rajiv Srivastava for R-5 to 8,
Mr. Alok Sharma for R-10,
Mr. Rahul Dhawan for R-11 & 12,
Mr. M.G. Ramachandran for R.13-15
Mr. Anand K. Ganesan for PSPCL
Mr. Alok Shankar for TDDL

ORDER

Heard the Learned Senior Counsel for the Appellant. The Learned Counsel for the Respondent no. 5 to 8 wants to file reply. He is permitted to file the reply in the Registry after serving copy on the other side.

Post the matter for further hearing on **21.01.2015** along with Appeal no. 266 of 2014.

(Justice Surendra Kumar)
Judicial Member
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(Rakesh Nath)
Technical Member